

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2454
ANSWERED ON:08.12.2006
HOSPITAL WASTE MANAGEMENT SCHEME
Ramadass Prof. M

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

- (a) Whether the funds allocated under the Hospital Waste Management Scheme have been surrendered ;
- (b) If so, the reasons therefor; and
- (c) The corrective measures being taken to implement the said scheme effectively ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): Yes, Sir. The scheme for providing financial assistance for setting up of Bio-Medical Waste Facility as Pilot/Demonstration Projects, launched by the Ministry of Health & Family Welfare in 1999 was transferred to this Ministry from Ministry of Health & Family Welfare in May, 2005 . An amount of Rs.1 crore was allocated for the scheme during 2005-06. As specific expertise on the subject matter was not available with Ministry of Urban Development, the scheme was transferred back to Ministry of Health & Family Welfare.

(c) : The corrective measures are taken as per the provisions of Bio-Medical Waste

(Management and Handling) Rules, 1998 notified by the Ministry of Environment & Forests which is governed by Environment Protection Act, 1986. M/o Health & Family Welfare, Central Pollution Control Board, State Governments/Union Territories State Pollution Control Board etc. are the implementing agencies of the aforesaid rules.